

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-1165
TO BE ANSWERED ON 16/12/2022

ASSISTANCE TO FARMERS DURING NATURAL CALAMITIES

1165. SHRIDAMODAR RAO DIVAKONDA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government provides any assistance to the farmers during natural calamities;
- (b) the norms and rules of procedure to get assistance and relief work to farmers of the States during natural calamities; and
- (c) if so, the details thereof along with the assistance provided to Telangana during the last three year in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of a severe nature and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures. On receipt of memorandum from the State, an Inter-Ministerial Central Team (IMCT) is constituted and deputed for an on-the-spot assessment of damage and requirement of funds for relief operations, as per the extant items and norms. The report of the IMCT is considered by the Sub Committee of National Executive Committee (SC-NEC), headed by the Secretary (DA&FW) in respect of notified calamities coordinated by DA&FW and by Secretary (MHA), in respect of notified calamities coordinated by MHA.

Thereafter, the High Level Committee (HLC), comprising of Home Minister, Finance Minister, Agriculture Minister and Vice-Chairman, NITI Aayog, considers the request of the State Government based on the recommendations of SC-NEC thereon, and approves the quantum of assistance from NDRF subject to the adjustment of the balance available in the State's SDRF.

Funds released to the State Government of Telangana under SDRF during 2020-21 to 2022-23, are as under:

Year	Allocation under SDRF		Release of Central share under SDRF
	Central Share	State Share	
2020-21	359.20	120.00	359.20
2021-22	359.20	120.00	359.20
2022-23	377.60	125.60	188.80 (First Installment)

An Inter-Ministerial Central Team (IMCT) was constituted by the Ministry of Home Affairs for an on-the-spot assessment of the damages caused by the floods of 2022. The IMCT visited Telangana from 20.07.2022 to 22.07.2022. Upon receipt of the Report of the IMCT, financial assistance is considered by the Sub-Committee of National Executive Committee and subsequently, by the High Level Committee, as per the laid down procedures.
